

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **06.04.2026** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---------------------------------------|--|--|-------------------------------|
| 1. | Comp App (AT) (CH) No. 86/2023 | V Sundar, Shareholder of Tirupur Sri Mahaganapathy Apparels Pvt Ltd Vs The Registrar of Companies & Anr. | Mr. Rahul Balaji | Mr. Avinash Krishnan Ravi- R1 |
| 2. | Comp App (AT) (CH) (Ins) No. 270/2021 | Asset Reconstruction Company (India) Ltd Vs Manoharamma Hotel Investments Pvt Ltd WITH | Mr. P Elayarajkumar Mr. R Imayavaramban | Ms. Shubharanjani Ananth |
| 3. | Comp App (AT) (CH) (Ins) No. 271/2021 | Asset Reconstruction Company (India) Ltd Vs Bharani Properties & Developers Pvt Ltd | Mr. P Elayarajkumar Mr. R Imayavaramban | Ms. Shubharanjani Ananth |
| 4. | Comp App (AT) (CH) (Ins) No. 330/2021 | Koteswara Rao Karuchola, RP of Viceroy Hotels Ltd. Vs Asset Reconstruction Company (India) Ltd & 2 Ors. | Mr. Ravi Rajagopalan | |

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in